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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

2.7.2003

Mr. P.N. Jatti, Counsel for the applicant.
Mr. N.C. Goyal, Counsel for the respondent

D.B. not formed today. Be listed before
the D.B. on 15.9.2003.

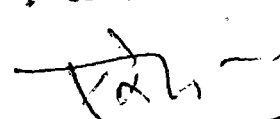

(GURMIT SINGH)
DEPUTY REGISTRAR

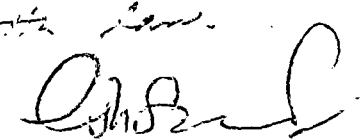
15/9/03

Mr. P.N. Jatti, Counsel for
applicant -
Mr. N.C. Goyal, Counsel for
respondent.

Applicant counsel for
the applicant says that
in view of subsequent
developments his client
wants to withdraw the DA
with liberty to file fresh.

Consequently, the DA
is dismissed as withdrawn.
The applicant shall be
at liberty to file a fresh
DA on the subject in
accordance with law.


A.K. BHANDARI
ADMINISTRATIVE MEMBER


G. I. GUPTA
VICE CHAIRMAN

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dt 16.9.03